National Company Law Tribunal

Allahabad Bench

CP NO. 117/HD/2011

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE COMPANY: Rajly Kumar Single Vs. Dayal Infrastructure SECTION OF THE COMPANIES ACT: U/S 297/398 of CA, 1956

SI. NO. Name Designation Representation 1. NESAR AHMAD PCS Peditime of Refuser RAKESH C.SRNAS- ADV. " Refuser Refuser of AMIL KUMAR PCS " AMIL KUMAR PCS " AMIL KUMAR PCS " AMIL KUMAR PCS 4. M. L. SHBKMA BONI Respublis

CP No. 117(ND)/2011

Parties are represented by their respective counsel. Arguments are heard and to be continued.

The matter be listed on 10th October, 2017

Dated:12.09.2017

Shri H.P. Chaturvedi, Member (Juniciai)

Typed by P.K.Jyoti